

Nomination of cases by Hon'ble The Chief Justice on 07/10/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	C. E. R. - 04/2005	Hon. Sudhir Agarwal, J. (for final disposal)	STR/TTR Section on 07/10/2015
2	Writ C – 44822/2013	Hon. Tarun Agarwala, J. (for final disposal)	Writ C-II Section on 08/10/2015
3	W. P. - 14/2015 (Review Application)	Hon. Dilip Gupta, J.	Writ A-II Section on 08/10/2015
4	Writ Tax – 280/2015 (Time Extension Application)	Hon. Arun Tandon, J.	Writ Tax Section on 08/10/2015
5	Crl. A. - 881/2010	Hon. B. K. Narayana, J.	Crl. A. Section on 08/10/2015
6	Writ C – 56036/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/10/2015
7	Writ C – 55995/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/10/2015
8	Writ C – 56591/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/10/2015
9	Writ C – 56558/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/10/2015
10	Writ C – 56408/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/10/2015
11	Writ C – 56420/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/10/2015
In DB as a member			
12	Spl. A. - 2033/2012 (Review Application)	Hon. S. B. Singh, J.	Spl. A. Section on 08/10/2015
Bench Comprising			
13	Spl. A. - 539/2014 (Review Application)O	Hon. Arun Tandon. and Hon. V. K. Birla, J.	Spl. A. Section on 08/10/2015
14	Crl. A. - 4135/2008 with Crl. A. - 540/2009 with Crl. A. - 6658/2008	Hon. Arun Tandon, J. and Hon. Anjani Kumar Mishra, J.	Crl. A. Section on 08/10/2015
15	Crl. A. - 3766/2009	Hon. Arun Tandon, J. and Hon. V. P. Pathak, J.	Crl. A. Section on 08/10/2015
Hon....., J.			

16	Writ A – 46755/2013	Hon. Ran Vijai Singh, J.	Writ A-I Section on 08/10/2015
17	Writ A – 52387/2015 with W. P. - 59269/2013 with W. P. - 53634/2013	Hon. Ashwani Kumar Mishra, J. (with connected case)	Writ A-II Section on 08/10/2015
18	A482 – 29831/2015	Hon. Om Prakash, J.	Computer Fresh Section on 08/10/2015
19	W. P. - 56348/2015	Hon. Ran Vijai Singh, J.	Computer Fresh Section on 07/10/2015
20	Bail – 34943/2015	Hon. Om Prakash, J.	Computer Fresh Section on 07/10/2015
21	Bail – 35708/2015	Hon. Om Prakash, J.	Computer Fresh Section on 07/10/2015
22	A227 – 5729/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 07/10/2015
Appropriate Court dealing with such matters			
23	Writ C – 38186/2014 with W. P. - 33341/2014	Appropriate Court dealing with such matters	S. C. A. Section on 08/10/2015
24	Bail – 30239/2015 with Bail – 19438/2015	Appropriate Court dealing with such matters	Bail Section on 08/10/2015
25	Bail – 30508/2015 with Bail – 34998/2014	Appropriate Court dealing with such matters	Bail Section on 08/10/2015
26	Bail – 31879/2015 with Bail – 9149/2013	Appropriate Court dealing with such matters	Bail Section on 08/10/2015
27	Bail – 30302/2015 with Bail – 26134/2015 with Bail – 31557/2014	Appropriate Court dealing with such matters	Bail Section on 08/10/2015
28	Bail – 29077/2015 with Bail – 33861/2014	Appropriate Court dealing with such matters	Bail Section on 08/10/2015
29	Writ C – 3152/2012	Appropriate Court dealing with such matters	Writ C-II Section on 08/10/2015
Special Order			
30	Bail – 18411/2015 with Bail – 9773/2014	Lay/ List before appropriate Court dealing with such matters (i.e. Hon'ble Ranjana Pandya, J.) who is sitting at Allahabad w.e.f. 12.10.2015	Bail Section on 08/10/2015

31	Writ A – 48589/2013 with W. P. - 17022/2015	Place before Hon'ble Ran Vijai Singh, J. since it appears that judgment was reserved on 20.09.2013.	Writ A-I Section on 08/10/2015
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
08/10/2015